

(e) the steps proposed to be taken to make all the hospitals equipped with the handle burn patients in the hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) The Central Government hospitals namely, Dr. R.M.L. Hospital and Safdarjung Hospital are adequately equipped to manage burn patients. However, there is no burns unit in LHMC/AIIMS. LNJP & GTB hospitals under the control of Govt. of NCT of Delhi have Burns Wards.

(b) The number of burn patients admitted is as follows:

	Period	Number of Patients
Dr. RML Hospital	July, 1997 to June, 1998	258
S.J. Hospital:	1997	3125
INJP Hospital]	1436
GTB Hospital		

(c) to (e) No burn patient was refused admission in the burn ward of S.J. Hospital/Dr. R.M.L. Hospital. Govt. of NCT of Delhi have informed that all Burn patients are being admitted as per the availability of bes. AIIMS does not have an exclusive burns unit which can cater to a large number of patients. All such patients reporting to AIIMS casualty are referred to Safdarjung Hospital after being given first-aid and after stabilization. The Government of Delhi proposes to open thirty bedded ward and ten bedded ward for plastic surgery in Deen Dayal Upadhyay Hospital.

Agreement between IOC and Reliance Petroleum Ltd.

1452. SHRI V.V. RAGHAVAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a marketing agreement has been made between Indian Oil Corporation and Reliance Petroleum Ltd.; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH

KUMAR GANGWAR): (a) and (b) Subject to Government approval, IOC has a proposal to enter into a marketing agreement with Reliance Petroleum Ltd. and with Essar Oil Limited for five controlled products viz. LPG, MS, HSD, SKO and ATF.

[Translation]

Special Quota of LPG

1453. SHRI SUSHIL KUMAR SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some dealers of LPG in Bihar were given special quota of LPG during the last three years; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) yes, Sir. Public Sector Oil Companies have released 1300 LPG connections under special quota to some of the distributors in the State of Bihar during the last three years. These connections have been released either based on the recommendations received from various VIPs/VVIPs or under motivation scheme recommended by the Sudha Joshi Committee to encourage distributors render exemplary customers service to the customers.

ISI Agency of Pakistan

1454. SHRI PANKAJ CHOUDHRY:
SHRI ANAND RATNA MAURYA:
SHRI RAMPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistan Intelligence Agency, ISI has infiltrated its personnel in various disguise for causing bloodshed in Jammu;

(b) if so, the details thereof;

(c) whether the Government have conducted any inquiry in this regard;

(d) if so, the outcome of the inquiry; and

(e) the steps taken to check such infiltration?